

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 77 of 2021 (SZ)
(through video conference)**

IN THE MATTER OF:

Suo Motu Proceedings initiated based on letter received
From Justice A.V. Ramakrishna Pillai, Former Judge,
High Court of Kerala, Chairman,
State Level Monitoring Committee, Kerala.

....Applicant(s)

Vs.

The Chief Secretary,
Government of Kerala
Thiruvananthapuram & Ors.

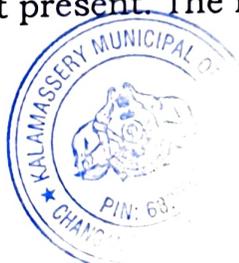
...Respondent(s)

**Report submitted by the 8th Respondent, Kalamassery
Municipality, in the above original application as directed by this
Hon'ble Tribunal, on 21.6.2021.**

This Hon'ble Tribunal, as per the order dated 21.6.2021, was pleased to direct the local bodies who have been arrayed in the above case to submit respective independent response regarding the manner in which the Solid Waste Management Rules - 2016 are being implemented in their respective jurisdiction including the disposal of the waste being generated, collected and dumped in the dumping yards. In response to above direction, 8th respondent, Kalamassery Municipality, submits following reports.

A) Area and Population

It is submitted that the territorial area of Kalamassery Municipality is 27sq.k.mts. and total number of houses are 30,100 and shops 4050 at present. The number of population as per the 2011



Jayakumar
JAYAKUMAR P.R.
Municipal Secretary, Grade-III
Kalamassery Municipality
PEN-326771

census is 70776. The Kalamassery Municipality is an industrial cum Residential cum Commercial area. The Municipality is having 42 wards at present.

B) Bio- waste

It is submitted that, for the last several years, the bio-waste generated in the 42 wards are being collected by members from Kudumbasree but, as per the order No. 1496/20/LSGD dated 12.8.2020, the works of the Kudumbasree have been reorganized and at present, the bio waste being generated in the above said wards are being collected by the Haritha Karma Sena Consortium a semi Government Women organization formed for female empowerment and employment, from the source itself. About 50 Haritha Karma Sena members are now employed for collecting the waste from the door steps of each and every house and institutions. These 50 employees were grouped in 7 units and these 7 units have been deployed for collecting the waste generated in their respective areas. Each unit consists of 7 members including its President and Secretary. All implements like Gumboot, Glouse, raincoat, uniform etc., have been supplying from the Municipality. The Municipality has 3 tipper Lorries, 17 Auto rickshaws and 3 pickup vans for collecting the waste. The bio waste is being collected by each unit on alternative days from the respective wards coming under one unit. The non-degradable waste, like plastics etc., are being collected by the members of these units from their respective areas as per the schedule given to them. Sufficient funds are being allocated in each and every budgets for the disposal of the waste generated in the Municipal area. 2021-22 budget has also provided Rs. 1,41,32,928/- for the waste disposal.



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